

CENTRAL ELECTRICITY REGULATORY COMMISSION

6th, 7th, & 8th Floor, Tower-B, World Trade Centre, Nauroji Nagar, New Delhi-110029

Petition No. 509/TL/2024

Dated: 12.3.2025

NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under Sections 14 and 15 of the Electricity Act, 2003 (the Act) has been made by **Barmer I Transmission Limited**, B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi-110016 to establish the Transmission system for evacuation of power from Rajasthan REZ Ph-IV (Part-2: 5.5 GW) (Jaisalmer/Barmer Complex); Part F (By clubbing Part F1 & F2) on a Build, Own, Operate and Transfer basis (hereinafter referred to as the 'transmission scheme/project'). The scope of the project for which a transmission licence has been sought is as follows:

S. No	Name of the Transmission Element	Scheduled COD in months from Effective Date	Percentage of Quoted Transmission Charges recoverable on Scheduled COD of the Element of the Project	Element(s) which are pre-required for declaring the commercial operation (COD) of the respective Element
1.	<p>Establishment of 3x1500 MVA, 765/400 kV and 2x500 MVA, 400/220 kV Barmer-I Pooling Station along with 2x240 MVAR (765 kV) Bus Reactor and 2x125 MVAR (420 kV) Bus Reactor.</p> <ul style="list-style-type: none">765/400 kV, 1500 MVA ICT-3 Nos. (10x500 MVA including one spare unit)765 kV ICT bays-3 Nos.240 MVAR, 765 kV Bus Reactor-2 Nos. (7x80 MVAR including one spare unit)765 kV Bus reactor bays-2 Nos.765 kV line bays-2 Nos. (for D/c line to Sirohi S/s)400/220 kV, 500 MVA ICT-2 Nos.400 kV ICT bays- 5 Nos.125 MVAR, 420 kV Bus Reactor-2 Nos.400 kV Bus reactor bays- 2 Nos.400 kV line bays -2 Nos. (for D/c line to Fatehgarh-III (Section-2) PS)220 kV ICT bays- 2 Nos.220 kV line bays: 4 Nos. (for RE connectivity)220 kV BC (1 No.) and TBC (1 No.) <p>Future provisions: Space for</p> <ul style="list-style-type: none">765/400 kV ICT along with bays- 3 Nos.765 kV line bays along with switchable line reactors- 4 Nos.765 kV Bus Reactor along with bay: 1 Nos.400 kV line bays -4 Nos.400 kV line bays along with switchable line reactor- 4 Nos.400/220 kV ICT along with bay - 8 Nos.400 kV Bus Reactor along with bay: 1 No.400 kV Sectionalization bay: 2 sets220 kV line bays for Connectivity of RE Applications- 10 Nos.220 kV Sectionalization bay: 3 sets220 kV BC (3 Nos.) and TBC (3 Nos.)STATCOM (2x±300 MVAR) along with MSC (4x125 MVAR) and MSR (2x125 MVAR) along with two number 400 kV bays.	7.11.2026	28.45%	All elements of the scheme are required to be commissioned simultaneously as their utilization is dependent on each other.
2.	<ul style="list-style-type: none">Fatehgarh-III (Section-2) PS- Barmer-I PS 400 kV D/c line (Quad)2 No. of 400 kV line bays at Fatehgarh-III (Section-2) PS		6.65%	
3.	<ul style="list-style-type: none">Barmer-I PS-Sirohi PS 765 kV D/c line along with 240 MVAR switchable line reactor for each circuit at each end2 No. of 765 kV line bays at Sirohi PS765 kV, 240 MVAR switchable line reactors at Barmer-I PS- 2 Nos.765 kV, 240 MVAR switchable line reactors at Sirohi PS- 2 Nos		64.90%	

Note:

- Developer of Sirohi PS to provide space for 2 Nos. of 765 kV line bays at Sirohi PS along with the space for switchable line reactor.
 - Developer of Fatehgarh-III PS (Section-2) to provide space for 2 Nos. of 400 kV line bays at Fatehgarh-III PS (Section-2).
 - Switchable line reactors to be implemented with NGR bypass arrangement."
- The Central Transmission Utility of India Limited, vide its letter dated 22.11.2024, has recommended for the grant of a transmission licence to the applicant to establish the proposed transmission system.
 - Based on the material available on the record, the Commission vide order dated 12.3.2025 in Petition No. 509/TL/2024, has proposed to issue a transmission licence to the applicant for establishment of the transmission scheme as noted in para 1 above.
 - A copy of the application, along with its annexures and enclosures, made by the applicant for the grant of an inter-State transmission licence to **Barmer I Transmission Limited** before the Commission can be accessed at the www.powergrid.in/subsidiaries or inspected by any person in the Commission's office by following the laid down procedure.
 - Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant a transmission licence to the applicant, as aforesaid, be sent to the undersigned by **24.3.2025** at the above noted address. The suggestions or objections received after the specified date shall not be considered.
 - The application shall be taken up for the further hearing by the Commission on **25.3.2025**. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commissioned the hearing, for which no TA/DA shall be paid by the Commission.

Sd/
(Harpreet Singh Pruthi)